NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/174/2017

NAME OF THE PETITIONER(S): SPEED MAIL DISTRIBUTION PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

1. S. SOROS KUMAR

Practical

Respondent Roc

Advocate

B. Garbn

B. Garbn

ORDER

Counsel for the Applicant present and prayed for time to amend the application. At request, time is enlarged. Put up on 14.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk